

Regulatory & Commercial Dept.

Phone: 022-6985 3527/3722/3723

Email: rcgen@mahagenco.in

Bandra(E), Mumbai-400 051



Ref. No. RCD24 / 01A / ON0272

Date: 20-02-2024

To,
The Secretary,
Central Electricity Regulatory Commission,
3rd & 4th Floor, Chanderlok Building,
36, Janpath, New Delhi -110001

Sub: MSPGCL's Comments on draft Tariff Regulations 2024.

- Ref:** 1) CERC Draft Regulations 2024.
2) CERC Public Notice: File No. L-1/268/2022/CERC Dated: 04.01.202
3) Public hearing held at New Delhi on 15th Feb 2024

Resp. Sir,

Hon'ble CERC has invited Comments / Suggestions / objections on Draft Tariff Regulations 2024 from stake holders & interested persons, vide ref.1 & 2.

Hence, MSPGCL has participated in the process of the public hearing, held at New Delhi on 15th February 2024 and prepared the comments on the Tariff Regulations 2024, as enclosed herewith for kind consideration, please.

Thanks and regards

Yours faithfully,

20.02.2024

Chief Engineer
(Regulatory & Commercial Dept),
MSPGCL